

ADDRESS BY HON'BLE THE ACTING CHIEF JUSTICE SHRI NITIN JAMDAR, AT THE FULL COURT REFERENCE IN MEMORY OF LATE SHRI JAIMINI BIPINCHANDRA CHINAI, SENIOR ADVOCATE, ON 20th JUNE, 2023 AT 10 AM, IN ROOM NO.46, CENTRAL COURT HALL, MAIN BUILDING, HIGH COURT, BOMBAY.

My esteemed Sister and Brother Judges,

Mr. Anil Singh,

Additional Solicitor General of India,

Dr. Birendra Saraf,

Advocate General of Maharashtra,

Dr. Uday Warunjikar,

Member, Bar Council of Maharashtra & Goa

Mr. Nitin Thakker,

President, Bombay Bar Association

Mr. Sanjeev Kadam,

President, Advocates' Association of Western India

Ms. Ferzana Behramkamdin,

President, Bombay Incorporated Law Society

Esteemed Senior Advocates and other learned members of the Bar,

Bereaved members of Chinai family,

Members of the Registry and the staff,

Ladies and Gentlemen.

We have gathered here today to pay tribute to the LATE SHRI JAIMINI BIPINCHANDRA CHINAI, a distinguished Senior Advocate of the Bombay High Court, who left for heavenly abode on 15 April 2023, at the age of 77. Late Jaimini Chinai, affectionately known as 'Jai' and 'Jai Chinai', was born on 1 February 1946 at Vile Parle, Mumbai. His father, late

Bipinchandra Chinai, worked for a private firm, while his mother, Neelamben Chinai, was involved in a small-scale catering business.

Late Jai Chinai had an excellent academic career. After completing his early education in Mumbai, he earned a Bachelor degree in Science with a specialization in Statistics & Economics from Elphinstone College and Ruia College in 1966. He then obtained a Bachelor's Degree in Law from Government Law College in 1968 and his Master's in Law from the University of Bombay in 1970.

Following his legal education, he enrolled with the Bar Council of Maharashtra & Goa in 1968 and began his practice at the Bombay High Court. Although he was a qualified Solicitor, he chose to practice as a Counsel after joining the chambers of Senior Advocate late Anil Divan.

On 14 June 1990, He was designated as a Senior Advocate by the Bombay High Court, an esteemed position he achieved at the young age of 42. He served as a Standing Counsel for the Government of India, representing Customs and Excise Departments. Additionally, he appeared as a Special Counsel for the Government of India and the State of Maharashtra in numerous important cases.

His practice encompassed both the Original and Appellate sides of the Bombay High Court. He established a flourishing and lucrative practice in various branches of law, including company law, litigations arising from amalgamation

and takeover bids. Also, property law, and election matters. He was highly sought after as a Senior Advocate. He represented prominent personalities such as a late former Prime Minister of India, a former Chief Minister of Maharashtra and various important political figures. Over time, he specialized in election disputes and complex property matters. He earned recognition for his skillful advocacy and dedication to the well-being of his junior colleagues and litigants. He commanded the respect of both the Bar and Bench members.

Late Jai Chinai always made time to educate the young minds. He served as an Assistant Professor at Government Law College, Mumbai, from 1972 to 1977. He was also a Visiting Professor and Faculty Member at various institutes, including the National Institute for Training in Industrial Engineering, and several Bankers' Training Colleges. He also taught as a Visiting Professor for training courses designed for the managerial cadre of various industrial organizations. He was a regular invitee at the Annual Function of the Bar Council of Maharashtra and Goa, where he spoke on a wide range of subjects. He also participated in training sessions of the Annual Bar Council Lecture Series for the young lawyers.

Beyond his legal profession, late Jai Chinai had a keen interest in various arts and sports. Whether it was debating, dramatics, music, poetry, badminton, or swimming, he excelled in every endeavour. He represented his school and college at the University and State levels in badminton, and he was a champion swimmer who won numerous medals.

It was his father who instilled in him a passion for the arts. He was associated with All India Radio as an artist, performing in classical vocal and Gujarati plays. He received prizes for acting, directing, and writing various plays.

Love for poetry was well-known among those who knew him, particularly his affinity for Urdu and Gujarati ghazals. Whenever time allowed, he would attend concerts featuring these genres. His love for poetry extended to multiple languages, including English, Urdu, Marathi, and Gujarati, with Ghalib and Khalil Gibran being among his favorites.

Late Jai Chinai also actively participated in social activities. He served on the Governing Boards of several organizations, including the National Addiction Research Centre, Vile Parle Kelavani Mandal, SMILE (a social service organization), the Consumer Complaints cell of the Advertising Standards Council of India, and the All India Guild of Law Graduates.

He was an avid traveller, journeyed regions from extreme north to Antarctica, immersing himself in local cultures and learning from each place he visited.

He harmonized his atheist belief system with a profound knowledge of scriptures. He would effortlessly recite verses from the Bhagavad Gita, Holy Quran, Holy Bible, and the Old Testament. He possessed deep insights into the philosophical doctrines of great thinkers like Confucius, Socrates, and Chanakya.

Late Jai Chinai is survived by his wife, Smt. Smita Chinai, and two daughters, Kajal and Jabali, both, renowned architects leading successful careers; having earned their Master's degrees in Architecture from the United Kingdom.

With the departure of Jai Chinai, the legal fraternity, his family, friends, relatives, and all who were fortunate to be associated with him have lost an extraordinary and noble soul.

However, amidst this loss, we can take solace in the enduring memories he has left behind. His absence will be deeply felt by everyone whose lives he touched. His memories will endure, and he will be deeply missed by everyone.

I hope and trust that the family members and associates of late Jai Chinai will carry forward his legacy, ideals, and principles living up to his expectations to the fullest.

On behalf of my esteemed colleagues and myself, I extend heartfelt condolences to the members of the bereaved Chinai family.

In the words of the Upanishad -

"Lead me from the unreal to the real, from darkness to light, from death to immortality."

May his soul embark on a journey of eternal peace.

Om Shanti

ADDRESS BY SHRI ANIL C. SINGH, ADDITIONAL SOLICITOR GENERAL OF INDIA, AT THE FULL COURT REFERENCE IN MEMORY OF LATE SHRI JAIMINI BIPINCHANDRA CHINAI, SENIOR ADVOCATE, ON 20th JUNE, 2023 AT 10 AM, IN ROOM NO.46, CENTRAL COURT HALL, MAIN BUILDING, HIGH COURT, BOMBAY.

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Ms. Ferzana Behramkamdin,
President, Bombay Incorporated Law Society

Esteemed Senior Advocates and other learned members of the Bar,

Bereaved members of Chinai family,

Members of the Registry and the staff,

Ladies and Gentlemen.

A great human being, a great legal luminary, an avid reader, a prolific writer, an educationalist, a poetry and a music lover, a wonderful play artist, an ardent teacher, a down to earth person and most of all, passion for making the country better, are only some of the qualities that can describe a great personality Late Shri Jai Chinai.

Mr. Chinai came from a very humble background. Though the grandfather of Mr. Chinai was an advocate of Bombay High Court in the pre-independence era, he followed Gandhian principles and lived a very simple life. Mr. Chinai's family stayed in a 150 sq. ft. room in a chawl in Vile Parle, Mumbai.

Born in 1946, Mr. Chinai enrolled himself as an advocate with the Bar Council of Maharashtra and Goa in 1968. Thereafter, he passed the Solicitor's exam and became the Attorney at Law. In the year 1972, Mr. Chinai joined the Chambers of Senior Advocate Mr. Anil Divan. Mr. Chinai also taught law as a Professor in the Government Law College, Bombay. Around his time, Mr. Chinai taught at various institutes, such as National Institute of Training in Industrial Engineering, various bankers' training colleges and also taught as a visiting faculty in industrial organizations.

In 1990, Mr. Chinai was designated as Senior Advocate at the young age of 42 years. Mr. Chinai was invited as a speaker to various Bar functions, including functions organized by Bar Council of Maharashtra & Goa.

Mr. Chinai was practicing as a Counsel on the Original Side as well as the Appellate Side of Bombay High Court. His forte was constitutional matters and civil matters pertaining to the Company Law, MRTP Act, property disputes, tender matters and election petitions.

Mr. Chinai had represented some of the stalwart politicians such as the former Prime Minister Late Shri Atal Bihari Vajpayee, Late Shri Bala Saheb Thackeray and Shri

Manohar Joshi. Mr. Chinai also appeared for the Government in many customs and excise matters and was a Special Counsel for the State of Maharashtra and Goa.

The lesser-known interesting facts about Mr. Chinai include the fact that he was an Artist for All India Radio for Classical, Vocal and Gujrati plays. Mr. Chinai won several prizes for acting, directing and writing plays. His love for poetry is well-known amongst the people who knew him. Mr. Chinai was also on the governing boards of various social and cultural organizations such as, the National Addition Research Centre, Vile Parle Kevalani Mandal, social service organization like SMILE, member of Consumer Complaints Council of the Advertising Standards Council of India and All India Guild of Law Graduates.

Mr. Chinai's love for luxury motor cars is well known. His was the first Mercedes parked in the compound of the Bombay High Court. The Mercedes was followed by several other luxury cars. His car had a special spot in the High Court compound. Though there was no special place designated for any body's car in the High Court Compound, however, nobody dared to park their car at Mr. Chinai's spot.

As a lawyer, Mr. Chinai spent his time in the High Court Library, reading and researching for his matters along with his juniors.

Mr. Chinai was a very reputed lawyer and was always swamped with work. In spite of having so much on his plate, Mr. Chinai made some time in the day for something that he considered extremely important and that is training his

juniors. Mr. Chinai believed that a senior must give some time to his juniors to train and help them in the early days of their practice. He taught young lawyers the importance of law in public policy and Government policy.

It is hence not every surprising that his juniors have also done very well for themselves. Among the members of the Bar today, Senior Advocate Mr. Pravin Samdani, Senior Advocate Mr. Arif Bookwala and Advocate Mr. Sanjay Jain are Mr. Chinai's juniors.

Mr. Chinai had a huge library at his residence with a spacious study room. The library at his residence was always free for juniors, be it juniors from his Chambers or not. Such was the greatness of Mr. Chinai.

Mr. Chinai will truly be missed by Judges and lawyers alike. Even after his sudden demise, Mr. Chinai's independent voice will continue to resonate in public life. His life is truly an inspiration for all. He was a legendary lawyer, teacher, guide and philosopher for a large number of people.

Mr. Chinai is survived by his wife Mrs. Simta Chinai, his daughters Kajal and Jabali and grandchildren Aashi and Ayush.

His demise is an immense loss to the Nation and to the legal fraternity. I offer my deepest condolences to his family and pray that his soul may rest in eternal peace.

ADDRESS BY DR. BIRENDRA SARAF, ADVOCATE GENERAL FOR THE STATE OF MAHARAHSTRA, AT THE FULL COURT REFERENCE IN MEMORY OF LATE SHRI JAIMINI BIPINCHANDRA CHINAI, SENIOR ADVOCATE, ON 20th JUNE, 2023 AT 10 AM, IN ROOM NO.46, CENTRAL COURT HALL, MAIN BUILDING, HIGH COURT, BOMBAY.

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Esteemed Senior Advocates and other learned members of the Bar,

Bereaved members of Chinai family,

Members of the Registry and the staff,

Ladies and Gentlemen.

I associate myself with the sentiments expressed by My Lord the Acting Chief Justice and Mr. Anil Singh.

Mr. Jai Chinai was born just one year before the Indian independence in a humble middle-class family which lived in a single room apartment admeasuring 150 square feet in Vile Parle. Though not so big in size, the house was full of Art, Music and Theatre.

Though his grandfather had been an advocate in the pre-independence era, but Mr. Chinai, who was born in a new India, had to carve his own path in life. Encouraged by his father from a very early age, he passed his law and he did so brilliantly, having secured gold medals, both in his Graduation and Masters. As a qualified Solicitor, he chose to pursue Counsel practice and went on to be one of the leading and most liked Senior Advocates of this Court. He was briefed by Solicitors across the Board.

The strength of his arguments was brevity. He would take the most complex facts and legal issues and compress the entire controversy in a few sentences. My Lords, I distinctly remember seeing Mr. Jai Chinai appear in Court. Practicing in diverse fields of law, he never hesitated to take up the most difficult cases which others would dread to take and at times with his calm and pleasant demeanour supporting his deep understanding of the law he achieved what seemed impossible. His mother being a classical vocalist and with his own interests in Art, he never charged any Artist and did a lot of work *pro-bono*.

I vividly recollect his broad smile that he always gave to the Judge when he appeared. He could disarm a Judge infuriated with his client, by a smile, an anecdote, his sense of humour and at times a quotation from a scripture or even poetry. As a person, he was equally pleasant to one and all including his opponents. He had a kind word of encouragement for juniors even if they were opposing him.

Born in a middle-class family, Mr. Jai Chinai, by his hard work, achieved all that would enable him to enjoy a high life,

whether it was a luxury car or the premium scotch. His love for Art, Music, Poetry and travelling worldwide continued. But, he was equally kind hearted to others. His heart, chambers and residence were always open not only for his juniors but others' juniors at the bar as well. He encouraged first generation lawyers and mentored nearly thirty juniors in his chambers most of whom were first generation lawyers.

He had a huge library at his residence, a separate room with independent access, which was accessible to all juniors, whether from his Chambers or not. The juniors could stay there through the day or even late nights. No wonder his juniors went on to be such eminent successful lawyers.

He organised annually a party for juniors at the Bar, some of which was eagerly awaited by juniors. Juniors from the Bar were invited randomly by him and his other juniors. I also attended some of them. He entertained the juniors with the best alcohol and food and some unforgettable anecdotes.

My Lords, Mr. Jai Chinai will always be remembered and missed-not just for his professional achievements, but also for the pleasant and loving person that he was.

On behalf of the State of Maharashtra and all my fellow lawyers, I express my heartfelt condolence to the family of the Late Jai Chinai and join the Hon'ble Acting Chief Justice and others in prayers for the peace of the departed soul.

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ADDRESS BY DR. UDAY P. WARUNJIKAR, MEMBER, BAR COUNCIL OF MAHARASHTRA & GOA, AT THE FULL COURT REFERENCE IN MEMORY OF LATE SHRI JAIMINI BIPINCHANDRA CHINAI, SENIOR ADVOCATE, ON 20th JUNE, 2023 AT 10 AM, IN ROOM NO.46, CENTRAL COURT HALL, MAIN BUILDING, HIGH COURT, BOMBAY.

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Esteemed Senior Advocates and other learned members of the Bar,

Bereaved members of Chinai family,

Members of the Registry and the staff,

Ladies and Gentlemen.

On behalf of Bar Council of Maharashtra & Goa as well as 2 lakhs 25 thousand lawyers enrolled from the States of Maharashtra & Goa, I fully associate myself with the feelings expressed by Hon'ble Acting Chief Justice and other speakers.

We have lost a veteran lawyer who practiced for 56 long years and was active even his last months also. Shri Jaimini Bipinchandra Chinai was born on 1st February 1946 in a typical middle-class family. In 1966, he obtained Bachelors Degree in

Statistics and Economics. He completed LL.B. with Gold Medal in the year 1968 from Government Law College, Bombay. At the age of 22, Shri Jaimini Bipinchandra Chinai enrolled as an advocate on 3rd July 1968. In the year 1970, he passed LL.M. with Gold Medal from University of Bombay. In the year 1971, he became an Attorney at Law (Solicitor). As a Junior, he joined the Chambers of Mr. Anil Divan, Senior Advocate. From 1972 to 1977, he began teaching law at Government Law College, Bombay as a Professor of Law. He was designated as a Senior Advocate by Hon'ble Bombay High Court on 14th June, 1990 at his young age of 42 years. He has been practicing as a Counsel from 1972 onwards.

Being the first-generation lawyer, he started his career in the Courts at Mumbai especially at Original Side as well as Appellate Side of Bombay High Court in M.R.T.P. matters, Property disputes, litigation arising from amalgamation, take over bids and election matters and represented many notable politicians like Shri Atal Bihari Vajpayee, Shri Bala Saheb Thackeray and Shri Manohar Joshi. He was Standing Council to Government of India and Customs and Excise Departments. He was also an Artist of All India Radio for Classical Vocal and Gujarati plays. He had organized annual parties for his Juniors.

Several lawyers including Junior lawyers remember his word of advice which he had given on multiple occasions. In his soft voice, he used to talk with even the lawyers for the Opponents. His submissions in the Court used to be meaningful as well as the same were even appreciated by several Hon'ble Judges.

He has been survived by his 2 daughters, Kajal and Jabali. He left for heavenly abode on 15th April, 2023. On account of his demise, we have lost a very good human being and a very good Advocate.

On behalf of Bar Council of Maharashtra and Goa as well as 2 lakhs 25 thousand lawyers enrolled from the States of Maharashtra & Goa and on behalf of the Chairman and the elected Members of Bar Council of Maharashtra & Goa, I express our deep condolences to the family members of Advocate Shri Jaimini Bipinchandra Chinai.

May God give enough strength to the family members of Late Advocate Shri Jaimini Bipinchandra Chinai. Let his soul rest in eternal peace.

Om Shanti!! Shanti!! Shanti!!

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**ADDRESS BY SHRI NITIN THAKKER, PRESIDENT,
BOMBAY BAR ASSOCIATION, AT THE FULL COURT
REFERENCE IN MEMORY OF LATE SHRI JAIMINI
BIPINCHANDRA CHINAI, SENIOR ADVOCATE, ON 20th
JUNE, 2023 AT 10 AM, IN ROOM NO.46, CENTRAL
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**Esteemed Senior Advocates and other learned members
of the Bar,**

Bereaved members of Chinai family,

Members of the Registry and the staff,

Ladies and Gentlemen.

Senior Advocate Jaimini Bipin Chinai member of Bombay Bar Association passed away on 15th April 2023 after a prolonged illness and we have gathered today to pay homage.

Jai was a friend, a colleague and my *Guru Bandhu*. We met for the first time in early seventies when he was introduced to me by our senior Shri Anil Divan while informing that he was joining the Chambers and that he was a solicitor.

One of the rare breeds of a solicitor donning the robes of a Counsel. While in chambers I observed his hard-working ways of making meticulous notes, doing research and actively participating in conferences of our senior with the attorneys.

However, Saturday afternoons were different when the three of us - Abhay Shah, being the third devil of Shri Anil Divan - when we would go for idli after our senior would have left for the day. Those afternoons were reserved for fun. As a rule, we will not discuss anything related to any matter or law but would discuss latest Gujarati drama in town or politics or he would share several anecdotes and stories. Any discussion of cricket score was a taboo. He did not have much interest in cricket and would always pull my legs by asking me how many goals were scored. He always maintained that it was a crazy game where players run after a red ball.

Jai came from a very humble background and his schooling was in Gujarati medium. But that did not deter him from pursuing his goals of higher studies. His mother thought that since he was from vernacular medium he should develop some other skill and she decided that he must learn dancing. She saved money for him to join dancing class. However instead of joining dancing class he joined debating class. His father who was executive at a shoe company supported him. Jai was a science student. He had a brilliant academic career. He did his B.Sc. in Maths and Statistics and secured admission in I.I.T. Mumbai. But shortly after that he thought that he would be able to give back to society more if enters the field of law. Thus, he joined law college. After becoming a lawyer

and while preparing for solicitor's exam he started teaching at Govt Law College. He told the principal to give him any subject. He took the challenge and took lectures in subject where there was a very thin attendance reported but after he started taking lectures there was full attendance.

His career as a lawyer has been adverted to by my lord the acting chief justice and other speakers and I fully associate myself with the sentiments expressed but I would like to refer to Jai's other interests in life.

He was interested in fine arts. He was interested in theater. During college days he scripted plays which were performed in intercollegiate competition. He had friends in script writer community who would regularly seek his guidance and discuss their scripts. He was associated with Shree Vileparle Kelvani Mandal who regularly invited him to Judge drama competitions. He was consulted by several producers and writers of TV serials. He was closely associated with Prithvi Foundation which runs iconic Prithvi Theatre.

Jai worked pro bono for the artists, teachers and students for their matters.

Jai was also fond of ghazals. He believed that there is no age for learning. There was always something new to learn whether it is new language, new skill or a new perspective on life. He learnt Urdu from Urdu-Hindi translation books. He was influenced by the book "The Prophet by Khalil Gibran." He would tell his daughters that he would read and reread and would find that Khalil Gibran's writings always taught him

something new. He would listen to the poetries and ghazals of Galib, Faiz Ahmed Faiz, Amir Khusrow and would discuss and analyse the poems with the friends and family for hours.

Jai was a classical tabla player too.

He loved to travel but his travels were to remote places in the lap of nature. His farm house was at a remote place where he would spend a week or 10 days alone. He would mingle with the villagers and observe rural life at close quarters.

He loved his drinks and was a foodie. In any party he would converse with all and would regale with his anecdotes and shayaris. He was a simple man.

It was his ability to smile; no matter what were the circumstances. The family tells me that in all these years they had not heard him complain about anything or anyone. He would be joyous and animated whenever he would discuss his day's work with the family and tell them a joke or an inspiring story. Even while he was ailing if anyone asked him how he was, he would say 'laher ma'.

He was out and out family man. He allowed his daughters to pursue whatever they wanted to do. They are top class architects. He told them that he did not want to influence their decisions. But he always stood by them whatever their decision.

In his passing away, we have lost not only a good lawyer but a good human being. I have lost a friend and a chamber

colleague. I last met him when Bombay bar association felicitated members who completed 50 years at the bar and he was one of them. Jai we will miss you.

Jai leaves behind his wife Smita and daughters Kajal and Jabali and other family members. I am sure that Jai's family and friends including his juniors will agree with me when I say that Jai was extremely happy in life, so let us celebrate his life rather than weep over his death.

Om Shanti.

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ADDRESS BY SHRI. SANJEEV P. KADAM, PRESIDENT, ADVOCATES' ASSOCIATION OF WESTERN INDIA, AT THE FULL COURT REFERENCE IN MEMORY OF LATE SHRI JAIMINI BIPINCHANDRA CHINAI, SENIOR ADVOCATE, ON 20th JUNE, 2023 AT 10 AM, IN ROOM NO.46, CENTRAL COURT HALL, MAIN BUILDING, HIGH COURT, BOMBAY.

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President, Bombay Incorporated Law Society

Esteemed Senior Advocates and other learned members of the Bar,

Bereaved members of Chinai family,

Members of the Registry and the staff,

Ladies and Gentlemen.

Today we have assembled to pay homage to a legend, who was born in the pre-independence era on 1st February 1946, who was one of the esteemed members of the Advocates' Association of Western India. Jai, as he liked to be called, was a scholar and was a Gold Medalist in B.SC., LLB and LLM. Though he came from a middle-class family, he inherited great culture, love for Art, including Theatre, Poetry.

Jai was registered with Bar Council in 1968 and belonged to Chamber of Senior Advocate Shri. Anil Diwan. He worked as a lecturer in the Government Law College for 5 years between 1972 to 1977. He was designated as a Senior Advocate at the age of 44 years on 14th June 1990.

He practised on all the sides of High Court and represented leaders like Atal Bihari Vajpayee, Balasaheb Thackeray, Mr. Manohar Joshi in election disputes and other matters. He was standing counsel to Government of India, Customs and Excise Department. Also, a special counsel for Central and State Governments.

His love and passion towards the best things in life was known to one and all. His annual parties were always discussed amongst the junior members of the Bar. Jai loved Art, Music, Poetry, Literature, Law, Architecture, food and so many other things. He had mastery over Urdu Poetry and Gazals too. Jai always accepted people as they are and had no regret in life and always lived in the present moment with a smile on his face. He lived his life fully.

He has 2 daughters, Kajal and Jabali, both are renowned Architects having done Masters in Architecture from U. K.

On behalf of myself and Advocates' Association of Western India, I offer my heartfelt condolences to the family of Late Shri. Jai Chinai. May his soul rest in eternal peace.

Om Shanti.

**ADDRESS BY MRS. FERZANA BEHRAMKAMDIN,
PRESIDENT, BOMBAY INCORPORATED LAW SOCIETY,
AT THE FULL COURT REFERENCE IN MEMORY OF LATE
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Ladies and Gentlemen.

Senior Counsel Mr. Jai Chinai was a Counsel I had the privilege of interacting with and briefing. I expressly recollect that in my junior days whenever I went either with my Senior or alone to brief him, he was always encouraging, supportive and willing to explain any point or issue that arose. He was never dismissive or critical. He was a fantastic teacher and

senior as is evidenced from the fact that he had under him several juniors, many of whom have themselves now become Senior Counsels. This itself is testimony to the fact of his skills both as a lawyer and a senior.

Mr. Chinai was a brilliant lawyer and appeared throughout his career in a vast variety of cases which he argued superbly. But more importantly, he was a good human being, one who was a friend to all. His smiling face, which I can even now recollect vividly, made him extremely approachable, a person one could never be scared of.

His death leaves a void amongst us and he will be truly missed.

I, on behalf of Bombay Incorporated Law Society and myself, pray that his soul attains eternal peace and that his family get the strength to bear with his loss.

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